

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3406
TO BE ANSWERED ON 16.03.2021**

SUB-CATEGORISATION OF OBCs

3406. SHRI RAVIKUMAR D.:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the details of the recommendations of the Rohini Commission on sub-categorization of Other Backward Classes (OBCs);
- (b) whether the Government is going to implement the recommendation of the Rohini Commission and if so, the details thereof; and
- (c) whether the Government has any proposal to set up a Commission to sub categorise Scheduled Caste (SC) communities and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a) & (b): The Rohini Commission (i.e. Commission to examine sub-categorization of OBC, CESOB) is yet to submit its report to the Government. Hence the question of implementation of the recommendation of the Rohini Commission does not arise.

(c): No Sir.
